National Company Law Tribunal Allahabad Bench Allahabad

83/241-244/ALD

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016.

NAME OF THE COMPANY: Mr. Sarthaka Vanijya India Pvt. Ltd.

Vs.

M/s Gyan Security Press Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT u/s 397-398 of Companies Act, 1956.

SI. M	Vo.	Name	Designation	Representation	Signature
1.	ANIL	KUM AR	Peg	Peli tions	Ariste.
2.		Order	dated 21.11	.2016	

CP No. 83/241-244/16 M/s Sarthaka Vanijya Pvt. Ltd. & Ors Vs. Gyan Security Press Pvt. Ltd. & Ors.

CA is for making corrections essentially typographical in the order dated 07.11.2016. The respondents in the CP have not entered appearance so far. A perusal of the CA and the order dated 07.11.2016 clearly indicates that the corrections will not change the substance and intendment of the said order but only typographical errors of negligible character. Therefore, the application is allowed. In the original order dated 07.11.2016, we have carried out corrections. The office shall prepare fair order accordingly and issue the same.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Completions Company

Dated 21.11.2016